

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:47
ANSWERED ON:19.11.2001
SCS/STS IN GROUP A AND B SERVICES
A.K.S. VIJAYAN

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the representation of SCs and STs in Class I (Group A) Services stood only at 10.68% (SCs-08.41% and STs- 2.27%) and in Class II (Group B) Services only at 13.20% (SCs-09.68% and STs-3.52%) as against 22.5% quota prescribed for them(15% for SCs and 7.5% for STs) as on 1.1.1996 under Central Public Sector Enterprises;

(b) if so, the total No. of `posts` in (i) Class I (Group A) Category and (ii) Class II (Group B) and equivalents thereof under all (1) Public Sector Undertakings/Enterprises, (2) Statutory Organizations/Corporations, (3) Autonomous Organizations, attached and Subordinate Offices under his Ministry; and

(c) the number of persons belonging to (i) General, (ii) SC,(iii) ST and (iv) OBCs working against such posts and their respective percentages to such total posts as identified as per instructions under para 5 of DoPT OM NO. 36012/2/96-Estt(Res.) dated July 2, 1997?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a), (b) and (c): The requisite information is being collected and will be laid on the Table of the House.